

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 28925/2019

BABA SUKKHU MAA PRABHUDEVI INTER COLLEGE & ANR. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)
(I.R. and IA No.188028/2019-EXEMPTION FROM FILING O.T. and IA
No.188026/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS /
ANNEXURES and IA No. 39913/2021 - INTERVENTION/IMPLEADMENT)

Date : 07-04-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Mr. Dhiraj Kumar, Adv.
Mr. Sanveer Mehlwal, Adv.
Ms. Geetanjali Mehlwal, Adv.
Mr. Avinash Kr. Lakhanpal, AOR
Ms. Kamakshi S. Mehlwal, AOR

For Respondent(s) Mr. Upendra Mishra, Adv.
Mr. Ashish Ranjan, Adv.
Mr. Tanmaya Agarwal, AOR

Mr. Varinder Kumar Sharma, AOR
Mr. R.D. Rathore, Adv.
Mr. Vinay Rajput, Adv.
Ms. Parul Sharma, Adv.
Mr. Shantanu Sharma., Adv.
Mr. P.K. Singh, Adv.
Mr. S.P. Singh, Adv.

Mr. Rahul Kumar, Adv.
Ms. Ilma Saifi, Adv.
Ms. Anita Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for impleadment i.e. I.A. No. 39913 of
2021 be place for consideration before the Court along with
main matter.

(NEETA SAPRA)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)